

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No206
CP(IB) 104 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Leeboy India Construction Equipment Pvt Ltd
V/s
Aadnath Trade Wings Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..06/12/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Natasha Shah, Adv. a/w. Ms. Kinjal Patel, Adv.
& Ms. Sakshi Kapadia, Adv.
For the Respondent :

ORDER

Learned Counsel Ms. Sakshi Kapadia states that the main arguing Counsel Ms. Natasha Shah is on her legs before the Hon'ble Gujarat High Court, and seeks adjournment. No further adjournment will be granted.

None appears for the corporate debtor.

As a last chance, list the matter for hearing on 05.01.2023.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)